

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1584 of 2019 IN
DFR No. 328 of 2019 & IA No. 826 of 2019

Dated : 27th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

South Bihar Power Distribution Company Limited & Anr.Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) :

ORDER

Issue notice on IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **25.09.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson